

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2024

Dated: 4th February, 2025

NOTICE

It is informed to all the Advocates / parties that due to General Elections to the Legislative Assembly of the National Capital Territory of Delhi to be held on 5th February, 2025, the Hon'ble Tribunal and its Registry will remain closed on 05.02.2025 (Wednesday). The matters listed before Hon'ble Tribunal on 05.02.2025 are, therefore, adjourned en-bloc and shall be listed as per following schedule :-

Hon'ble Court	Scheduled Date	Fresh Date
Hon'ble Court No. 1	05.02.2025	14.02.2025
Hon'ble Court No. 3	05.02.2025	04.04.2025
Ld. Registrar Court	05.02.2025	17.02.2025


Desk Officer

Copy to :

- 1 The Telecom Lawyers' Association, TDSAT.
- 2 The Registrar-cum-Principal Secretary, TDSAT.
- 3 The Director, TDSAT.
- 4 The Deputy Registrar, TDSAT.
- 5 The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
- 6 Notice Board.
- 7 TDSAT Website.